

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 161 of 2020

IN THE MATTER OF:

Bhobinder Singh Hundal & Ors.

...Appellants

Versus

Narottambhai Somabhai Patel & Anr.

...Respondents

For Appellant: Mr. Himanshu Yadav, Advocate.

For Respondent: Mr. Mansumer Singh, Advocate for Respondent No. 1.

**Mr. Gursat Singh and Mr. Biswaksen Panda, Advocates for
Respondent No. 2.**

ORDER

18.03.2020 Learned counsel for Respondent No. 1 wants to file Reply Affidavit. The same may be filed within ten days. Rejoinder, if any, may be filed within a week thereafter.

List the Appeal 'For Admission (After Notice)' on **17th April, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)